

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.03.2022 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

### For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 346 of 2018 & I.A. No. 1849, 1982 of 2021 & 284, 586 & 695 of 2022	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.  <b>With</b>	Arijit Mazumdar Ankur S. Kulkarni Pranay Goel Kalendra Singh Rakesh Tiwari	Gauri Rasgotra Nikitha Shenoy-R1 Arun Saha-R3 Anindita Roy-R4 to R8 Pankaj Vevek-R13
2.	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors.	Raunak Dhillon Abhijeet Das Nikita Shenoy Gauri Rasgotra	Sanjay Shorey Rakesh Tiwari Wamika Trehan Pankaj Vivek Rohit Sharma R. Sudhinder

### For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 290 of 2022	Dresier Commodities Pvt. Ltd. Vs. Jaipuria Buildcon Pvt. Ltd.	Rahul Ahuja	
4.	Comp. App. (AT) (Ins) No. 291 of 2022	Vijay Kumar Pandey Vs. Panacealife Healthzone Pvt. Ltd. & Ors.	Akhilesh Kalra	
5.	Comp. App. (AT) (Ins) No. 292 of 2022	Amit Jain Vs. Siemens Financial Services Pvt. Ltd.	Anjaneya Mishra	
6.	Comp. App. (AT) (Ins) No. 293 of 2022	Krit Narayan Mishra Resolution Professional for Palm Developers Pvt. Ltd. Vs. Sumit Kumar Khanna & Anr.	Milan S. Negi	
7.	Comp. App. (AT) (Ins) No. 294 of 2022 <b>(With Defects)</b>	Manoj Kumar Singh Vs. EBPL Ventures Pvt. Ltd.	Pooja M. Saigal	Prachi Johri Lakshya Sachdeva

**For Admission (After Notice)**

8.	Comp. App. (AT) (Ins) No. 825 of 2020	Gammon Infrastructure Projects Ltd. Vs. AF Consult India Pvt. Ltd. & Anr.	Nikhil Jain	Sanjana saddy-R1 Pradeep Dahiya-R2 Devvart Rana-RP
9.	Comp. App. (AT) (Ins) No. 747 of 2021	Arun Chadha Vs. Ramesh Kumar Suneja & Ors.	Abhishek Anand	Aditi Sinha Piyush Singh-R1-3 Harsh Sinha-R4
10.	Comp. App. (AT) (Ins) No. 998 of 2021	New okhla Industrial Development Authority Vs. Abhishek Anand	Sourav Roy	Mrityunjay Kumar
11.	Comp. App. (AT) (Ins) No. 1005 of 2021	Ranjeet Kumar Burnwal Vs. Committee of Creditors, Through Mr. Supriyo Kumar Chaudhuri & Ors.	Iswar Mohapatra	Swati Dalmia-R2
12.	Comp. App. (AT) (Ins) No. 1083 of 2021	Balaji Minerals & Ors. Vs. Essar Power M. P. Ltd. (Through Professional) & Ors.  <b>With</b>	Aditya Parolia	Misha Vishnu Shriram-R1 Ruby S. Ahuja Sandeep Singhvi-R2 Siddhant Kant-R3
13.	Comp. App. (AT) (Ins) No. 19 of 2022	U.P. Jal Vidyut Nigam Ltd. Vs. Ashish Chhawchharia & Anr.  <b>With</b>	Geetanjali Shahi	Aditya V Singh Vishnu Shriram-R1 Ruby S. Ahuja Hancy Maini Vishal Genhrana
14.	Comp. App. (AT) (Ins) No. 25 of 2022	Central Transmission Utility of India Ltd. Vs. Ashish Chhawchharia Resolution Professional, Essar Power MP Ltd. & Ors.	Shubham Arya	Aditya V Singh Ashwaj Ranaiah-R1 Siddhant Kant-R2 Ruby Singh Ahuja Hancy Maini Garima Singh-R2
15.	Comp. App. (AT) (Ins) No. 171 of 2022	Harendra Singh Khokhar Vs. Indarprastha Buildtech Pvt. Ltd. & Anr.	Alok Kr. Aggarwal	S.P Singh Chawla

**For Hearing**

16.	Comp. App. (AT) (Ins) No. 34 of 2021	Shivashakti Elmech Pvt. Ltd. Vs. Shiv Nandan Sharma & Anr. Resolution Professional Drake & Scull Water & Energy India Pvt. Ltd.	Iswar Mohapatra	Rohit Khanna-R1 Shiv Nandan Sharma- R1 Nikhil Kohli-R2
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**02:00 PM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)**

**For Hearing**

<b>17.</b>	Comp. App. (AT) (Ins) No. 422 of 2021	Ranasaria Poly Pack Pvt. Ltd. Vs. Uniworld Sugars Pvt. Ltd. & Anr.  <b>With</b>	Archi Agarwal Sahil Tagotra	Abhishek Anand Viren Sharma-R1 Mandeep Kalra Paras Mohon Sharma Srishti Tiwari
<b>18.</b>	Comp. App. (AT) (Ins) No. 741 of 2021	Simbhaoli Sugars Ltd. Vs. Pramod Kumar Sharma, Resolution Professional of Uniworld Sugars Pvt. Ltd. & Ors.	Rachit Batra	G.P. Madaan Abhishek Anand Viren Sharma-R1 Pramod K. Sharma-RP Mandeep Kalra-R3

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**By order of Hon'ble Chairperson  
-sd/-  
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